

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

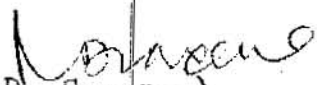
Government of India
Ministry of Finance
(Department of Revenue and Insurance)

.....

New Delhi, the 22nd May, 1969.

NOTIFICATION
INCOME-TAX

NO. 53 (F.NO.12/141/68-ITCC) : In pursuance of sub-clause (f) of clause (iii) of sub-section 3 of Section 194-A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the Agricultural Finance Corporation Limited, Stadium House, Block-2, 6th Floor, 81-83 Veer Nariman Road, Bombay-20 for the purposes of the said sub-clause.


(R.D. Saxena)

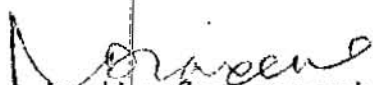
Deputy Secretary to the Government of India

To
The Manager,
Government of India Press,
New Delhi.

No. 53 (F.No.12/141/68-ITCC).

Copy forwarded to:

1. All Commissioners of Income-tax.
2. All Directors of Inspection.
3. The Comptroller & Auditor General of India,
(20 spare copies), New Delhi.
4. All Officers/Sections in Board's office.
5. Bulletin Section (3 copies).
6. Guard File.
7. The Agricultural Finance Corporation Ltd., Stadium House, Block-2, 6th Floor, 81-83, Veer Nariman Road, Bombay-20.


Deputy Secretary to the Government of India